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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE AND INSURANCE)  
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New Delhi, the 16th June, 1975.

NOTIFICATION  
(INCOME TAX)

No.937(F.No.404/104/75-ITCC): The appointment of Shri I.P. Rastogi as Tax Recovery Officer under Notification No.486(F.No.404/130/73-ITCC) dated the 19th October, 1973, is hereby cancelled with effect from the 16th June, 1975.


Sd/-  
(T.R. Aggarwal)  
Deputy Secretary to the Government of India

To  
The Manager,  
Government of India Press,  
New Delhi.

NO.937(F.No.404/104/75-ITCC)

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(T.R. Aggarwal)  
Deputy Secretary to the Government of India

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